

Bail Appl. No. 934/2020
FIR No. 104/2020
PS : Karol Bagh
U/S : 354(A)/354(B)/323/341 IPC
Lalit Kumar Vs. State

21.08.2020
At 11:05 AM

Fresh application U/s 438 CrPC has been moved on behalf of the applicant/ accused Lalit for grant of anticipatory bail.

Present : Sh. Manoj Garg, Ld. Addl. PP for the State.
Sh. Rajesh Baweja, Ld. Counsel for the applicant/ accused.
IO SI Sohanveer, (No. 1276/D, PS Karol Bagh) is present.

The matter has been taken up through Video Conferencing by means of Webex Meet.

The present bail application has been taken up in pursuance to Order No. 15778-15808/Bail Power/Gaz./2020 dated 15/07/2020 issued by Ld. District & Sessions Judge (HQs), Delhi.

Ld. Counsel for the applicant/ accused submits that a cross FIR has been registered against the victim and her husband by the applicant/ accused herein. He further submits that the matter has already been settled between the parties and the parties shall proceed for quashing of both FIRs.

Let victim join the proceedings through Video Conferencing on the next date of hearing.

At request, be put up again on **27.08.2020**.

A copy of this order be uploaded on the official website of Delhi District Courts.

(LOVLEEN)
PO-MACT-02(Central),
Delhi/21/08/2020(k)

Bail Appl. No. 830/2020
FIR No. 425/19
PS : Karol Bagh
U/S : 385 IPC & 25/27/54/59 Arms Act.
Govind @ Golu Vs. State

21.08.2020
At 11:10 AM

Present : Sh. Manoj Garg, Ld. Addl. PP for the State.
Sh. Vikas Jain, Ld. Counsel for the applicant/ accused.
IO SI Shree Narayan Ojha, (No. D-5368, PS Karol Bagh is present.

The matter has been taken up through Video Conferencing by means of Webex Meet.

The present bail application has been taken up in pursuance to Order No. 15778-15808/Bail Power/Gaz./2020 dated 15/07/2020 issued by Ld. District & Sessions Judge (HQs), Delhi.

At the request of the Ld. Counsel for the applicant/ accused, matter stands adjourned for **28.08.2020**.

A copy of this order be uploaded on the official website of Delhi District Courts.

(LOVLEEN)
PO-MACT-02(Central),
Delhi/21/08/2020(k)